## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/70/2017

NAME OF THE PETITIONER

: BILLIANCE INDUSTRIES PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. M. RATHINA KUMAN

pres for petitioner M. Ratin

## **ORDER**

PCS representing the petitioner present. No representation on behalf of the respondent. PCS representing the petitioner is directed to send private notice to the ROC for their appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. Put up on 23.10.2017 at 10.30 A.M.

sel\_\_

K Anantha Padmanabha Swamy Member (Judicial)

bc